

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2005/1574 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Moushumi De,
District & Sessions Judge,
Bongaigaon.

Dated Guwahati, the 24th March, 2025.

Sub:- **Station Leave.**

Ref:- Letter No.DJB.I-11/2023-25/1555, dtd. 12.03.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 13.03.2025 till the morning of 17.03.2025**, has been granted. The Addl.CJM, Bongaigaon, in his absence, the SDJM(S), Bongaigaon, and in her absence, the Civil Judge (Jr. Div.)-cum-JMFC, Bongaigaon will remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2005/1575/A, dated , 24-03-2025
Copy to-

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]